

International Airport at Visakhapatnam

867. DR. T. SUBBARAMI REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have prepared an ambitious programme to develop an international airport at Visakhapatnam by involving private agencies;

(b) if so, whether the Government have appointed Rail India Techno Economic Services as consultants to conduct the study and submit a feasibility report;

(c) if so, the time by which the international airport at Visakhapatnam is likely to be set up;

(d) whether there is no scope for developing the existing airport at Visakhapatnam and as such the Government have finally taken a decision to develop a separate airport; and

(e) if so, the details in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c) The State Government of Andhra Pradesh has plans to construct a new airport of international standards at Vishakhapatnam with private participation. A site near Achutapuram, 45 kms South West of Vishakhapatnam, has been considered suitable for the same. The State Government has appointed M/s. RITES to conduct techno economic and feasibility study for construction of an airport near Achutapuram.

(d) and (e) Yes, Sir. Vishakhapatnam airport belongs to Indian Navy and Airports Authority of India has no plans to develop the existing airport.

Waiting List in Barddhaman, West Bengal

868. SHRI BALAI CHANDRA RAY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons in the waiting lists in the district of Barddhaman, West Bengal, Exchange-wise details thereof; and

(b) the time by when these persons are likely to be provided with telephone connections?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) There are 12482 persons in the waiting list for telephone connections in the district of Barddhaman in West Bengal as on 31.1.97. The exchange-wise detail is as per the statement, enclosed.

(b) The telephone connections will be provided by March 1998 except technically non feasible cases.

Statement

S.No.	Name of the Exchange	Waiting list
1	2	3
1.	Andal	57
2.	Asansol	1276

1	2	3
3.	Bagura	50
4.	Bahula	46
5.	Barakar	292
6.	Burnpur	410
7.	Chinchuria	2
8.	Chittaranjan	631
9.	Domohani	14
10.	Jamuriahat	52
11.	Kajora	46
12.	Neamatpur	117
13.	*Nutandanga	34
14.	Pandaveswar	95
15.	Panuria	17
16.	Raniganj	264
17.	Ukhra	124
18.	Agradwip	48
19.	Anguno	2
20.	Badla	30
21.	Paidyapur	25
22.	Balgona	45
23.	Bardighi	13
24.	Bhatar	58
25.	Bhedia	17
26.	Bonpas	50
27.	Bulbulitala	6
28.	Burdwan	2276
29.	Chakdighi	79
30.	Chandrapur	7
31.	Churpuni	50
32.	Dainhat	38
33.	Devipur	6
34.	Dhartigram	67
35.	Dignagar (I)	40
36.	Galsi	73
37.	Gangatikuri	4
38.	Guskara	67
39.	Hatgobindapur	80
40.	Jamalpur	120
41.	Jaugram	45
42.	Kaichar	27
43.	Kalna	334
44.	Kamarpara	40
45.	Kandra	10
46.	Kanralaghat	12
47.	Kasemnagar	64